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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objectionsrai sed by registry	433( e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

**ORDER**

Counsel for Petitioner is present. Again he again requested time for complying the objections raised by the registry. At his request, list it on 11/01/2018.

  
**Member (T)**

  
**Member (J)**